

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1179
ANSWERED ON:29.07.2003
DECONGESTION OF DELHI
PUTTASWAMY GOWDA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that in order to decongest the National Capital Territory of Delhi, a National Capital Region Planning Board (NCRPB) was formed by the Union Government long ago;
- (b) if so, the number of meetings held by the NCRPB till 31 July, 2003;
- (c) whether the NCRPB has achieved its goal;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken by the Union Government to ensure the speedy decongestion of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

- (a): The National Capital Region Planning Board (NCRPB) was constituted under NCRPB Act, 1985 for the preparation of a plan for the development of the National Capital Region and for coordinating and monitoring the implementation of the said plan and for evolving harmonized policies for the control of land uses and development of infrastructure in the National Capital Region so as to avoid any haphazard development of the region.
- (b): The National Capital Region Planning Board has held twenty five meetings so far.
- (c) to (f): The NCRPB has prepared a Regional Plan with a perspective upto 2001, which was notified in January, 1989. Further, to achieve harmonized development, the NCR Planning Board has prepared Functional Plans for Power, Telecom, Transport & Industrial sectors to develop infrastructure in the National Capital Region. Over and above, the NCR Planning Board also started financing various development schemes, 84 of these schemes have since been completed and 88 schemes are at different stages of implementation.